IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of December 2017

| Description of Cases | Total Pending at the beginning of the month | Total Institution during the month | Total Disposal during the month | Total Pending at the end of the |
|---|---|---|---------------------------------|---------------------------------|
| CIVIL CASES | | | | month |
| Regular First Appeal | 24888 | 407 | 152 | 25143 |
| Execution First Appeal | 45 | 1 | 0 | 46 |
| Regular Second Appeal | 45407 | 844 | 346 | 45905 |
| Execution Second Appeal | 196 | 7 | 1 | 202 |
| First Appeal from Order (MACT) | 45921 | 797 | 572 | 46146 |
| First Appeal from Order (Misc) | 8520 | 143 | 40 | 8623 |
| First Appeal from Order (Matrimonial) | 2021 | 37 | 28 | 2030 |
| Petition U/S 24 of HMA | 455 | 24 | 27 | 452 |
| Second Appeal from Order | 346 | 13 | 2 | 357 |
| Civil Revision | 11768 | 745 | 578 | 11935 |
| Civil Writ Petition | 68169 | 2575 | 2328 | 68416 |
| Letters Patent Appeal | 3675 | 182 | 65 | 3792 |
| Election Petitions | 19 | 0 | 0 | 19 |
| Recreminatory | 2 | 0 | 0 | 2 |
| Application in Election Petition | 19 | 2 | 1 | 20 |
| Probate | 12 | 1 | 1 | 12 |
| Matrimonial Reference | 0 | 0 | 0 | 0 |
| ncome Tax Cases | 0 | 0 | 0 | 0 |
| ncome Tax Appeals | 1761 | 35 | 5 | 1791 |
| Sales Tax Reference | 38 | 0 | 0 | 38 |
| Sales Tax Cases | 0 | 0 | 0 | 0 |
| Sales Tax Appeal | 32 | 2 | 0 | 34 |
| Vealth Tax Cases | 0 | 0 | 0 | 0 |
| Vealth Tax Appeal | 31 | 0 | 0 | 31 |
| Gift Tax Cases | 0 | 0 | 0 | 0 |
| Gift Tax Appeal | 6 | 0 | 0 | 6 |
| state Duty Cases | 0 | 0 | 0 | 0 |
| entral Custom Excise Salt/ ustom Appeals | 27 | 2 | 0 | 29 |
| entral Excise Cases | 0 | 0 | 0 | 0 |
| entral Excise Act | 139 | 12 | 3 | 148 |

| Interest Tax Appeals | 0 | 0 | 0 | 0 |
|--|--------|-------|----------|----------|
| Vat Appeals | 423 | 19 | 0 | 442 |
| General Vat Reference | 2 | 0 | 0 | 2 |
| Vat Revisions | 17 | 0 | 5 | 12 |
| Vat Case | 0 | 0 | 0 | 0 |
| Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference | 56 | 0 | 0 | 56 |
| Civil Reference | 8 | 1 | 0 | 9 |
| Civil Original | 14 | 0 | 0 | 14 |
| Civil Contempts | 4871 | 360 | 313 | 4918 |
| Contempt Appeal Civil Petition | 21 | 0 | 0 | 21 |
| Arbitration Cases | 228 | 32 | 25 | 235 |
| Execution Liquidation | 0 | 0 | 0 | 0 |
| Company Appeals | 71 | 0 | 0 | 71 |
| Company Petitions | 358 | 0 | 1 | 357 |
| X-Objection | 2541 | 39 | 11 | 2569 |
| Transfer Application | 342 | 72 | 49 | 365 |
| Review Applications | 1203 | 46 | 72 | 1177 |
| Civil Suit - Original Side | 5 | 0 | 0 | 5 |
| Total of Civil Cases | 223657 | 6398 | 4625 | 225430 |
| CRIMINAL CASES | | | <u> </u> | <u> </u> |
| Criminal Appeal - DB | 10983 | 82 | 22 | 11043 |
| Criminal Appeal - DB Acquital | 1725 | 19 | 0 | 1744 |
| Criminal Appeal - SB | 40847 | 366 | 75 | 41138 |
| Criminal Appeal - SB Acquital | 1746 | 21 | 14 | 1753 |
| Criminal Revision | 15014 | 404 | 303 | 15115 |
| Criminal Revision (Family) | 868 | 45 | 12 | 901 |
| Criminal Writ | 823 | 142 | 105 | 860 |
| Murder Reference | 7 | 0 | 0 | 7 |
| Contempt Appeals (Criminal) | 56 | 0 | 0 | 56 |
| Criminal Main Misc | 25049 | 4196 | 3589 | 25656 |
| Pet. U/s 378 (3&4) | 7706 | 202 | 75 | 7833 |
| Criminal Reference | 3 | 0 | 1 | 2 |
| Total of Criminal Cases | 104827 | 5477 | 4196 | 106108 |
| Total of Main Cases (Civil & Criminal) | 328484 | 11875 | 8821 | 331538 |